

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 6262
TO BE ANSWERED ON 05.04.2018

ENHANCEMENT OF EMPLOYMENT UNDER MGNREGS

6262. SHRI M. MURALI MOHAN:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the details of funds allocated under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) by the Union Government for the financial years 2016-17, 2017-18 and 2018-19, State-wise;
- (b) whether the Government proposes to enhance/provide employment upto 150 days as against present dispensation of 100 days of work and if so, the details thereof;
- (c) whether the Government also proposes to link MGNREGS with farming activities like paddy and wheat cultivation works etc. so as to give fillip to farmers; and
- (d) if so, the details thereof?

ANSWER
MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a): State/UT-wise details of Central fund released under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) during the financial year 2016-17, 2017-18 (as on 31.03.2018) are given at **Annexure**.

(b): The MGNREGA provides for at least 100 days of wage employment to every rural household whose adult members are willing to do unskilled manual work. Forest Rights Act (FRA) beneficiaries are entitled to 150 days of wage employment per household in a Financial Year. An additional 50 days of wage employment are provided over and above 100 days in the notified drought affected areas of the States/UTs on recommendation of the Ministry of Agriculture and Farmers Welfare.

(c)&(d): The farming activities like paddy and wheat cultivation works etc. are not included in the list of permissible activities in the Schedule-I of the Mahatma Gandhi NREG Act, 2005.

**Annexure referred in reply to part (a) of Lok Sabha Unstarred Question
No. 6262 dated 05.04.2018**

(Rs. in lakh)

S.No	States	2016-17	2017-18
1	Andhra Pradesh	394021.19	513947.92
2	Arunachal Pradesh	15675.99	20717.18
3	Assam	125459.79	112734.56
4	Bihar	166740.56	247432.12
5	Chhattisgarh	223193.55	291154.33
6	Gujarat	64323.81	82688.22
7	Haryana	28771.33	30140.64
8	Himachal Pradesh	38860.83	58824.48
9	Jammu and Kashmir	80408.52	125417.69
10	Jharkhand	167914.17	136076.31
11	Karnataka	225864.88	296448.54
12	Kerala	158248.96	185824.77
13	Madhya Pradesh	344891.62	377770.49
14	Maharashtra	165708.93	186350.34
15	Manipur	34370.41	15853.20
16	Meghalaya	86069.23	87424.89
17	Mizoram	14451.26	20155.36
18	Nagaland	50152.80	110738.62
19	Odisha	189526.84	220366.86
20	Punjab	49073.46	62141.23
21	Rajasthan	481816.86	472828.41
22	Sikkim	13262.56	10636.13
23	Tamil Nadu	455277.91	585644.33
24	Telangana	180684.74	254806.87
25	Tripura	101629.14	40740.93
26	Uttar Pradesh	391584.94	370223.71
27	Uttarakhand	51435.08	71865.11
28	West Bengal	537722.79	596035.58
29	Andaman and Nicobar Islands	801.40	966.07
30	Dadra and Nagar Haveli	0.00	0.00
31	Daman & Diu	0.00	0.00
32	Lakshadweep	0.00	26.71
33	Puducherry	346.92	1569.03
34	Goa	425.85	56.05
Total		4838716.30*	5587606.67**

* Including **Rs.56268.00** lakh of failed FTOs of all NeFMS State/UT during financial year 2016-17. After excluding the amount of failed FTOs, the final total amount released is Rs. **47,82,448.31** lakh

including **Rs.136890.498 lakh deducted against wage expenditure on account of rejected transaction amount credited back.